

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:7196  
ANSWERED ON:21.05.2012  
ROAD TAX ON NH  
Kashyap Shri Dinesh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

(a) whether the Government proposes to stop the collection of road tax on the bridge constructed over Indravati river on National Highway 30 (earlier No. 43) with a cost of Rs. 491 lakh after the collection of road tax worth Rs. 10,00,31,564/- from the year 1992-93 to 2011-12;

(b) if so, the time by which the collection of road tax for such bridge is likely to be stopped; and

(c) if not, the reasons for not stopping the collection of road tax even after its collection exceeding more than double of the cost of construction?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (c) No Madam. The collection of Road Tax on bridge over river Indravati on National Highway (NH)-30 (erstwhile NH-43) shall be collected in perpetuity as per clause 11 of The National Highways (Fees for the Use of NHs Section and Permanent Bridges-Public Funded Project) Rules , 1997.